

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Co. Ltd. ...Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission
..Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur
Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai, Advocate
(for JSERC)

ORDER

The learned counsel for the parties needs some more time to file the reply. They are directed to file the same on or before **30.04.2013**.

Post the matter for hearing on **02.05.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pg/sm